OFFICE OF THE PRINCIPAL DISFRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PCACT) CBL ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

For performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Hollidays, the following Judicial Officers shall be on duty on the dates mentioned against their rames with effect from 1" March to 31" March, 2023-

S.No	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE	Sunday/ Holiday
1	MS, GEETANJLI GOEL	SPLJUDGE(PC ACTYCERI)-24	01.03.2023	1
2	SH. RAGHUBIR SINGH	SPLJUDGE(PC ACT)(CBI)-18	02.03.2023	
3	MS. NEELOFER ABIDA PERVEEN	SPLJUDGB(PC ACT)(CBI)-22	03.03.2023	
4	SH. SAMEER BAJPAI	SPLJUDGE(PC ACT)(CBI)-14	04.03.2023	
5	SH. BALWANT RAI BANSAL	SPLJUDGE(PC ACT)(CBI)-17	05.03.2023	Sunday
6	SH. PRASHANT KUMAR	SPLJUDGE(PC ACT)(CBI)-07	06.03.2023	
7	SH. RAKESH KUMAR-III	SPLJUDGE(PC ACT)(CBI)-02	07.03.2023	
8	SH. MOHD. FARRUKH	SPLJUDGE(PC ACT)(CBI)-11	06.03.2023	Holiday
9	SH. ANIL ANTIL	SPLJUDGE(PC ACT)(CBI)-15	09.03.2023	
10	SH. SATISH KUMAR ARORA	SPLJUDGE(PC ACT)(CBI)-05	10.03.2023	
11	SH. NARESH KUMAR LAKA	SPLJUDGE(PC ACT)(CBI)-20	11.03.2023	Second Saturday
12	SH. NAVEEN GUPTA	SPLJUDGE(PC ACT)(CBI)-12	12.03.2023	Sunday
13	MS. NAMRITA AGGARWAL	SPLJUDGE(PC ACT)(CBI)-21	13.03.2023	
14	SH. BHUPINDER SINGH	SPLJUDGE(PC ACT)(CBI)-6	14.03.2023	
15	SH, VIJAY KUMAR JHA	SPL-JUDGE(PC ACT)(CBI)-19	15.03.2023	
16	MS. NIYAY BINDU	SPLJUDGE(PC ACT)(CBI)-13	16.03.2023	
17	SH. ASHWANI KUMAR SARPAL	SPLJUDGE(PC ACT)(CBI)-08	17.03.2023	
18	SH. ARUN BHARDWAJ	SPL JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01	18,03,2023	
19	SH. ARVIND KUMAR	SPLJUDGE(PC ACT)(CBI)-10	19.03.2023	Sunday
20	SH. MANOJ KUMAR NAGPAL	SPLJUDGB(PC ACT)(CBI)-09	20.03.2023	-
21	SH, DIG VINAY SINGH	SPLJUDGE(PC ACT)(ACB)-2	21.03.2023	-
22	SH. AMIT KUMAR	SPLJUDGE(PC ACT)(CBI)-64	22.03.2023	-
23	SH. VIKAS DHULL	SPLJUDGB(PC ACT)(CBI)-23	23.03.2023	
24	SH. SANJEEV KUMAR MALHOTRA	SPLJUDGR(PCACT)(ACB)-01	24.03.2023	
25.	SH. SANJAY BANSAL	SPLJUDGBJIC ACT)(CBI)(COAL BLOCK CASES)-02	25.03.2023	
26	SH. AJAY GUPTA	SPLJUDGB(PC ACT)(CBI)-03	26.03.2023	Sunday
27	SH. RAJESH KUMAR GORL	SPLJUDGE(PC AQT)(CBI)-16	27.03.2023	
28	MS. SUNENA SHARMA	SPLJUDGE(PC ACT)(CBI)-01	28.03.2023	-
29	MS. GEETANILI GOEL	SPLJUDGE(PC ACT)(CBI)-24	29.03.2023	
30	SH, RAGHUBER SENGH	SPLJUDGE(PC ACT)(CBI)-18	30.03.2023	Holiday
31	SH, SAMEER BAJPAI	SPLJUDGROPC ACTACED 14	31.03.2023	

- Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB wherein the charge sheet has already been filed.
- In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial Officer.
- The Judicial Officers along with their staff who actually perform duties on Sundays and holidays
 (i.e. actually attending urgent misc. work like remand work, issuance of search warrants etc. on
 Sundays and Court Holidays) shall be entitled for compensatory leave, as per rules.

(VINAY KUMAR GUPTA)
Principal District & Sessions Judge-cumSpecial Judge(PC Act)(CBI)

Special Judge(PC Act)(CBI) Rouse Avenue Court Complex, New Delhi. At mise PM.

No.D.R.(Spl.Judges)/RACC/Gaz./2023/ 4061 (- 4122C

Dated, Delhi the 27 · 02 · 262-3

Conv digitally forwarded for information to :-

The Registrar General, High Court of Delhi, New Delhi.
 The Principal District & Sessions Judge(HQs), Tis Hazari Courts. Delhi.

Copy digitally forwarded for information and necessary action to :-

Copy digitally forwarded for information and necessary action to :-

All Judicial Officers, Rouse Avenue Court, New Delhi.
 The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.

The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.

4. The Director, Directorate of Enforcement, New Delhi.

The Director General (Prisons). That Jail. New Delhi.

The Director General (Prisons), Tinar Jail, New Dein
 The Chief Prosecutor, CBI/ACB, RACC, New Delhi
 The Website Committee, Tis Hazari Court, Delhi.

The Website Committee, Tis Hazari Court, Delhi.
The Branch In-charge, Care Taking, Facilitation and Filing Section, RACC, New Delhi.

The In-charge, Computer Branch, RACC, New Delhi.

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10. The Reader/P.S. to the undersigned.

11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.

The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.

Principal District & Sessions Judge-

incipal District & Sessions Judgecum-Special Judge(PC Act)(CBI) Rouse Avenue Court Complex, New Delhi.